

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-55-2020**

Sunil Kumar

... Applicant

Versus

Asst. Director, Enforcement
Directorate, Panaji Zonal Office

... Respondent

Ms. A. Fernandes, Advocate for the Applicant.

Shri S. Samant, Standing Counsel for the Respondent.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 1 DECEMBER 2020****P.C. :**

Post the matter on 04.12.2020.

2. The learned standing counsel for the Directorate will file in sealed cover the investigation report concerning the applicant, besides filing online the FIR's that have been so far registered.

DAMA SESHADRI NAIDU, J.

NH